

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 235 of 2017 (SZ)**

**Applicant(s)**

P. K. Dhananjayan,  
Tiruvannamalai

Vs.

**Respondent(s)**

The State rep by Home Secretary,  
Home Department, Secretariat,  
Chennai and 6 others.

**Legal Practitioners for Applicant(s)**

M/s K. Narayanan

**Legal practitioners for respondent(s)**

M/s. E. Manoharan for R1 to R7

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| Note of the Registry | Orders of the Registrar  |
| Order No.            | <p>Date: 26.09.2018</p> <p>Applicant &amp; counsel not present. No representation for respondents. For appearance of both and reply of R1 to R7 call on 29.10.2018.</p> <p>(Tmt. Meena Satheesh)<br/>Registrar</p> |